

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 461/2016

**IN THE MATTER OF:**

Young Mumbai Hockey Ltd.

.....Petitioner

**SECTION : UNDER SECTION 391-394**

Order delivered on 29.08.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**Deepa Krishan**  
**Hon'ble Member (T)**

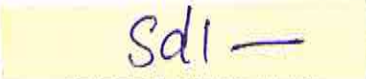
**For the Petitioner(s) : Mr. Sudhir K. Makkar, Senior Advocate**  
**Ms. Sammya Gupta & Ms. Ridhi Munjal, Advocates**

**For the ROC/RD (NR) Delhi : Mr. Manish Raj, Company Prosecutor**

**ORDER**

Order reserved.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

29.08.2017  
Vineet